

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1855
ANSWERED ON:20.07.2004
SEX RACKETS OPERATING IN DELHI
Verma Shri Ravi Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the sex rackets operating in Hotels/Restaurants and at other parts of the city unearthed by the Delhi Police during current year so far;
- (b) the number of persons arrested;
- (c) whether any nexus between the operations and certain influential persons has come to the notice of the Government;
- (d) if so, the details in this regard; and
- (e) the steps proposed to be taken to curb such activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.REGHUPATHY)

(a & (b): During the current year upto 10th July,2004 Delhi Police registered 38 such cases under `the Immoral Traffic (Prevention) Act, 1956` in connection with which 161 persons were arrested.

(c): No, Sir.

(d): Does not arise.

(e): The steps taken to control this evil include keeping a watch on hotels and guest houses; conducting surprise checks on hotels/guest houses suspected to be involved in such activities; keeping a watch on persons previously involved in prostitution; and collection of intelligence by deploying sources.